

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'SMC', NEW DELHI**
Before Sh. B. R. R. Kumar, Accountant Member
ITA Nos. 2638 to 2644/Del/2023
Asstt. Years : 2012-13 & 2015-16 to 2020-21

Ramesh Gandhi, 67-68, Sector-25, Pocket-2, Rohini, New Delhi-110085	Vs	DCIT, Central Circle-28, New Delhi-110055
(APPELLANT)		(RESPONDENT)
PAN No. AETPG9908G		

CORRIGENDUM

In the last line of the para no. 7 of this order, the word
"dismissed" be read as "cancelled".

Sd/-
(Dr. B. R. R. Kumar)
ACCOUNTANT MEMBER

Dated: 06/12/2023